Name of the Corporate Debtor: SUPREME AND COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 11-06-2024; List of Creditors as on: 22-03-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	2641414435	6	2641414435	77.63	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	119483519	1	119483519	3.51	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	138	14688478	138	11885469	0.35	0	2803009	0	Annexure 5
6	Operational creditors (Employees)	93	28321953	91	20481528	0.60	0	7840425	0	Annexure 6
7	Operational creditors (Government Dues)	5	366250529	5	366250529	10.76	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	289338262	20	242916132	7.14	0	0	46422129	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		263	3459497176	261	3402431612	100.00	0	10643434	46422129	